

ITEM NO.2

COURT NO.6

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 679/2015

ABU SALEM ABDUL KAYYUM ANSARI

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

([FOR DIRECTIONS] )

WITH

Cr1.A. No. 681/2015 (II-A)

Cr1.A. No. 2145/2017 (II-A)

Cr1.A. No. 180/2018 (II-A)

Cr1.A. No. 1851/2019 (II-A)

IA No. 172565/2019 - GRANT OF BAIL)

Date : 12-04-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s)

Mr. S Hari haran, Adv.  
Mr. Vikash Singh, AOR  
Ms. Prapti A., Adv.  
Mr. Advait, Adv.

Mr. Sanjay Mani Tripathi, Adv.  
Ms. Anu Gupta, AOR

Mr. Anand Grover, Sr. Adv.  
Mr. S.B. Tripathi, Sr. Adv.  
Ms. Tripti Tandon, Adv.  
Mr. Satbir Singh Pillania, Adv.  
Mr. Somvir Deshwal, Adv.  
Mr. Sandiv Kalia, Adv.  
Mr. Satish Hooda, Adv.  
Mr. Nand Ram, Adv.  
Dr. Sushil Balwada, AOR

Mr. Satish Pandey, AOR  
Mr. Rajesh Pandey, Adv.  
Mr. Akbar Ali, Adv.

Mr. Rishi Malhotra, AOR  
Mr. Utkarsh Singh, Adv.

For Respondent(s) Mr. Sachin Patil, AOR  
Mr. Rahul Chitnis, Adv.  
Mr. Aaditya A. Pande, Adv.  
Mr. Geo Joseph, Adv.  
Ms. Shwetal Shepal, Adv.

Mr. Tushar Mehta, Ld. S.G.  
Mr. K.M. Nataraj, Ld. ASG  
Mr. Mayank Pandey, Adv.  
Mr. Shailesh Madhiyal, Adv.  
Mr. Sachin Sharma, Adv.  
Mr. Mayank Pandey, Adv.  
Mr. S.K. Tyagi, Adv.  
Mr. Rajesh Kr. Singh, Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned Solicitor General submits that there was a communication gap on their part and the affidavit of the Home secretary shall be filed on or before 18.04.2022 as the last opportunity.

List on 21.04.2022 for directions/orders.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)